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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

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C.A.51/97.

Dt. of Decision : 17-09-98.

1. A.Mohana Reddy
2. D.Venkateswar Rao
3. V.Hemachandra Rao

...Applicants.

Vs

1. The Union of India, rep. by the Secretary to the Govt.of India, Dept.of Telecommunication, New Delhi.
2. The Chief General Manager, Telecommunication, A.P.Circle, Hyderabad.
3. The General Manager, Telecom District, Guntur.

..Respondents.

Counsel for the respondents : Mr.V.Vinod Kumar, Addl.CGSC.

COPAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.K.Venkateswara Rao, learned counsel for the applicants and Mr.V.Vinod Kumar, learned counsel for the respondents.

2. There are 3 applicants in this OA. They are <sup>appointed</sup> Technicians with three years Diploma or Degree from 1-1-86. They are now working as TTAs. They pray for the scale of pay of Rs.1400-2300/- w.e.f., 1-1-1986.

3. The OA is covered by the judgement of this Tribunal in CA.699/96 and OA.50/97 disposed of to-day. The same observation holds good in this OA also.

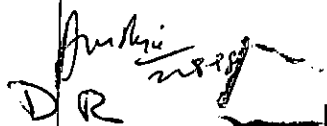
4. The OA is disposed of. No costs.

  
(B.S.JAI PARAMESHWAR)  
MEMBER (JUDL.)

  
(R.RANGARAJAN)  
MEMBER (ADMN.)

Dated : The 17th Sept. 1998.  
(Dictated in the Open Court)

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DR

..2..

Copy to:

1. The Secretary to Govt. of India, Dept. of Telecommunications, New Delhi.
2. The Chief General Manager, Telecommunications, A.P.Circle, Hyderabad.
3. The General Manager, Telecom District, Guntur.
4. One copy to Mr.K.Venkateswara Rao, Advocate, CAT, Hyderabad.
5. One copy to Mr.V.Vinod Kumar, Addl.CGSC, CAT, Hyderabad.
6. One copy to D.R(A), CAT, Hyderabad.
7. One duplicate copy.

YLKR

22/10/98  
(7)

II COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S. JAI PARAMESHWAR:  
M(J)

DATED: 17/10/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in

G.A.NO. 51/97

~~ADMITTED AND INTERIM DIRECTIONS  
ISSUED~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~ ✓

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

YLKR

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH  
29 SEP 1998  
हैदराबाद ब्याचपीट  
HYDERABAD BENCH